Combination of drugs

-f-2351. SHRIMATI MONIKA DAS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the names of the combinations of the drugs which have been introduced in our country during the last three years alongwith the composition of each;
- (b) the name_s of the preparations about which Government received reports about tional combination of drugs; and
- (c) what is the procedure being adopted by Government for the withdrawal of irrational combiantion of drugs; and
- (d) the names of the combination of marketing in the country by the drug Authorities during the last three years, alongwith the details of drugs atid the state authority which cleared the particular combination?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) and (b) The information is being collected from the State Drug Control authorities and will be laid on the table of the Sabha.

- (b) This Ministry has not received any snch report about irrationality of combination of drugs.
- (c) The proposals for withdrawal of irrational drug combinations are reviewed by the Drugs Technical Advisory Board (DTAB) which is a statutory body under the Drugs and Cosmetics Act to advise the Government on all technical matters. Necessary action to ban the manufacture and sale qf irrational drug formulations is taken by the Government based on the recommendations made by the D.T.A.B.

Removal of the Chairman of Indian . Airlines from Service

2352. DR. BAPU KALDATE: DR. SHANTI G. PATEL:

Will the Minister of TRANSPORT te pleased to state:

†Previously Unstarred Question 1495 transferred from the 10th March, 1986.

(a) whether it is a fact that the Chairman of the Indian Airlines has recently been removed from service; and

to Questions

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER); (a) and (b) No, Sir. The erstwhile Part-time Chairman of Indian Airlines Capt. A. M. Kapur resigned from the post.

संघ राज्य क्षेत्र दिल्ली के क्षय रोगियों का ृंब्रीसत

2353. श्री सस्य प्रकाश मालवीय : क्या स्वास्थ्य ग्रीर परिवार कल्याण मंत्री यह बतान की कृपा करेंगे कि :

- (क) राष्ट्रीय श्रीसत की तृलना में दिल्लों में क्षय रोगियों की संख्या का अनुपात कितना है;
- (ख) क्षयरोगियों का प्रति ह**ार** राष्ट्रीय श्रीसत कितना है श्रीर संघ राज्य क्षेत्र दिल्ली में यह संख्या प्रति हजार कितनी है; श्रीर
- (ग) संघ राज्य क्षेत्र दिल्ली में इस बढ़ती बीमारी को रोकने के लिए सरकार ने क्या कदम उठाये है ?

परिवार कत्याण विभाग में उप-मंद्री (श्री एस० कृष्ण कुमार): (क्र) श्रीर (ख) 1955-58 के दौरान किये गये राष्ट्रीय नमूना क्षय रोग सर्वेक्षण तथा वाद के वर्षों के किये गये सामित सर्वेक्षणों के परिणाम के अनुसार अनुमान है कि दिल्ली में क्षय रोग की व्यापकता दर लगमग राट्रीय श्रीसत दर के बराबर ही है

अनुमान है कि प्रति हजार लगभग 1.5 व्यक्ति (अर्थात जनसंख्या का 1.5 प्रतिशत) ऐसे हैं जो फेफड़े के क्षय रोग से पीड़ित हैं और उनका यह रोग एस्स-रे के हिलाब से सिक्रय है। इनमें से 1/4 53

लोगों का धूक पाजी दिव है श्रथवा वे संकामक हैं

(ग) दिल्ली में क्षय रोग की समस्या से निपटने के लिए विभिन्न एजेंसियों द्वारा संचा.लंत 13 क्षय रोग केन्द्र/क्षय रोग कल निक क्षय रोगियों का पता लगाने तया क्षय रोग से पीड़ित व्यक्तियों को घर पर उपचार उपलब्ध करने का कार्य कर रहे हैं, गम्भीर रूप से पीड़ित क्षय रोगियों के इलाज के लिए दिल्ली स्थित विभिन्न संस्थायों में 1500 से ब्रधिक पलंग हैं, दिल्ली स्थित क्षय रोग क्लीनिकों को एक केन्द्र प्रायोजित योजना के रूप में क्षय रोग रोबीं ग्रीविध्यां/सामग्री ग्रीर उपकरण सन्लाई किये जाते हैं, जिन लोगों को यह रोग होने का खतरा होता है, उन्हें रोग प्रतिरक्षण के विस्तारित कार्यक्रम के एक श्रंग के रूप में बी० सी० जी० बैक्सी-नेशन सुविधाएं उपलब्ध की जाती है।

Unani colleges run by Governmeat

2354. DR. MOHD. HASHIM KIDWAI-Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of students on roll in Unani colleges run and maintained by the Government of India->
- (b) whether stipends or scholarships were granted to students of these colleges during the last two years;

to Questions

- (c) if so, the number of students to whom the stipends/ scholarships w-re granted and the amount thereof; and
- (d) what are the names of Unani Col leges where research is being conducted?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) to (c) No Unani College is run by the Ministry of Health & Family Welfare. However, assistance is given by Delhi Administration to 2 Unani Colleges. The information available is given in the enclosed statement I. (See below)

(d) The Central Council for Research, in Unani Medicine which is an autonomous Body and fully funded by the Ministry of Health and Family Welfare conducts research in 6 Unani institutions as per details given in the Statement II.

Statement-I

No.	tudentson roll (B.U.		Remarks
A& U Tibbia College, Karol Bagh New Delhi.	151	Nil	Stipend @ Rs.400 p-r month was paid to the Interns of both the Colleges during
2 Hamdard Tibbia College, New Delhi.	200	Nil	both the Colleges during 1983-84 and 1984-85. The Rates of stipend were, how- ever, revised to Rs. 550/-
$\mathcal{A}_{k}^{(i)} = \mathcal{A}_{k}^{(i)} = \mathcal{A}_{k}^{(i)} = \mathcal{A}_{k}^{(i)} = \mathcal{A}_{k}^{(i)}$	• •	• 2 * *	per month with effect from 1st June, 1985.

Statement-II

of Unani Institutions under Central Council for Research in Unani Medicine Conducting Research.

Type of research Name of the Institution 1. A&U Tibbia College, Clinical Research. Karol Bagh, Delhi.